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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH CUTTACK

Original Application No. 234 of 1990

Date of Decision: 16.8.1993

Ajaya Kumar Biswal

Applicant(s)

VERSUS

Union of India & Others

Respondent(s)

(FOR INSTRUCTIONS)

1. Whether it be referred to reporters or not ? NO
2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not ? NO

— T. S. J. —  
MEMBER (ADMINISTRATIVE)

18 AUG 93

VICE-CHAIRMAN

Ken 18/8/93

CENTRAL ADMINISTRATIVE TRIBUNAL  
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**Applicant(s)**

## VERSUS

Union of India & Others      Respondent(s)

For the applicant

M/s. Devanand Mishra  
Deepak Mishra  
A. Deo, R. N. Naik,  
B. S. Tripathy,  
P. Panda,  
Advocates

### For the respondents

Mr. Ashok Mishra  
Sr. Standing Counsel  
(Central)

C O R A M:

THE HONOURABLE MR. K. P. ACHARYA, VICE-CHAIRMAN

## AND

THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)

11-  
24

JUDGMENT

MR .K.P.PACHARYA, VICE-CHAIRMAN Shorn of unnecessary details it would suffice to say that the petitioner prays for regularisation of his services and for a direction to the opposite parties to regularly absorb the petitioner against a post of Group-D.

2. We have heard learned counsel for the petitioner Mr .B.S.Tripathy and Mr .Ashok Mishra, learned Standing Counsel. It is maintained on behalf of the opposite parties that there is no sanctioned post available at present to regularise the petitioner. Though Mr .Tripathy, learned counsel for the petitioner vehemently urged before us that the petitioner is going with begging bowls and his application should be allowed directing the opposite parties to regularly absorb him, we cannot do so in view of the fact that there is no sanctioned post. We would direct the opposite parties that as and when work is available, the same may be given to the petitioner. Whenever regular vacancy is available, the case of the petitioner be considered along with others for adjudicating the suitability and for appointment. Thus the application is accordingly disposed of. No costs.

1. B. Sahoo  
MEMBER (ADMINISTRATIVE)

16.8.93

Central Administrative Tribunal  
Cuttack Bench Cuttack  
dated the 16.8.1993/ B.K.Sahoo

16.8.93  
VICE-CHAIRMAN